

- (iii) Railways have been directed to arrange for the exhibition of suitable posters and also to undertake newspaper publicity in this behalf from time to time.
- (iv) Railways have further been required to put up in front of booking corridors and luggage officers prominent notices inviting attention of the intending passengers to the list of articles which should not be carried as luggage, whether in their own charge or in the brake van.

HELICOPTER SERVICE

*2356. **Shri Bhakta Darshan:** Will the Minister of Communications be pleased to state:

(a) whether any experiments have been made by the Civil Aviation Department for introducing a Helicopter service for the hilly regions of India; and

(b) if so, what progress has been made in that direction?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

METEOROLOGICAL DEPARTMENT

*2357. **Shri Bhakta Darshan:** Will the Minister of Communications be pleased to state whether the Farmers' Weather Bulletins are issued in Hindi and other regional languages by the Meteorological Department?

The Deputy Minister of Communications (Shri Raj Bahadur): The Bulletins are issued by the Department in English but they are translated into Hindi or other regional languages before broadcast by the respective stations of All India Radio.

DISPLACED GOVERNMENT
SERVANTS FROM BAHAWALPUR

*2357-A. **Shri U. S. Dube:** Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a booklet "Demands of Bahawalpur Government Servants" distributed among the Members of the House of the People and if so, whether the Government propose to state—

- (i) the number of such servants in India State-wise;

- (ii) how many of them have been employed in Government services;
- (iii) whether any differentiation is made between Government servants who migrated from Punjab, Sindh and N.W.F.P. and the servants of Bahawalpur State and if so, what;
- (iv) whether Government propose to deal with the cases of those who could not be provided with employment up till now; and
- (v) whether the period of service in the State has been counted for the purposes of grade, pension etc?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

- (i) to (iii) and (v). Attention of the Member is invited to the replies given by Shri Rajagopalachari to Starred Question No. 3981 and its supplementary question asked by Shri S. N. Das in Parliament on the 9th May, 1951.

(iv) Displaced employees of Bahawalpur State are eligible for employment assistance on a priority basis immediately next below temporary displaced employees from Sind, N.W.F.P. and Baluchistan and along with displaced employees of local bodies in Pakistan.

AERODROMES FOR RAJASTHAN

*2358. **Shri Balwant Sinha Mehta:** Will the Minister of Communications be pleased to state:

(a) how many aerodromes are going to be constructed in Rajasthan within five years;

(b) whether Dabok (Udaipur) aerodrome has been included for construction in 1952-53;

(c) if so, what amount of money is likely to be incurred on it and when it will be completed; and

(d) what type of class it is proposed to be built?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). Dabok is the only aerodrome in Rajasthan included in the programme for construction within the next five years. Very recently an extensive survey of the site at Dabok was made. The Survey Report has now been received and is under examination.

(c) The total cost is estimated at Rs. 8 lakhs roughly, but no indication

can be given at present as to when the work will be completed.

(d) It will be of a class suitable for the operation of commercial air transport services.

TRIPURA RIFLES

612. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) whether it is a fact that the Tripura Rifles have been disbanded;

(b) whether it is also a fact that a large number of the disbanded soldiers have not been given any aid for rehabilitation; and

(c) whether any scheme is under consideration to rehabilitate them?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) and (c). Nearly half the personnel have been absorbed in the Assam Rifles and the Tripura State Police. The others have been given mustering-out concessions and have mostly returned to their lands. The Chief Commissioner, Tripura, has under consideration schemes for the resettlement of the unabsorbed personnel requiring assistance.

MOBILE HOSPITALS IN TRIPURA

613. Shri Biren Dutt: Will the Minister of Health be pleased to state:

(a) the aid given to check Malaria in hill areas of Tripura; and

(b) whether there is any proposal to open mobile hospital in the State?

The Minister of Health (Rajkumari Amrit Kaur): (a) The Government of India have sanctioned the establishment of an anti-malaria unit in Tripura State. Regular malaria control operations are going to be started soon. For this purpose a preliminary malaria survey has already been made in the State by a Malaria Survey party of the Malaria Institute of India, Delhi.

(b) Under the Tribal Welfare Scheme arrangement is being made to start a mobile dispensary fully equipped with doctor, nurse etc.

SETTLEMENT OF DISPLACED PERSONS IN TRIPURA

614. Shri Biren Dutt: Will the Minister of Food and Agriculture be pleased to state:

(a) whether food production has fallen in Tripura due to litigations arising out of settlement of displaced persons on the plots of land which were under cultivation of local peasants;

(b) if so, what steps Government contemplate to take to help grow more food in such disputed land;

(c) whether it is a fact that a huge quantity of food production has fallen due to the resettlement policy; and

(d) what is the quantity of food-grains Government are providing for 1951-52 for the people of Tripura?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (c). No Sir. No cultivated land belonging to the local peasants has been utilised for the settlement of displaced persons in Tripura State.

(b) Does not arise.

(d) 2,000 tons of wheat was allotted to Tripura in 1952. Out of this, 1000 tons have already moved and the balance has been surrendered by the Tripura Administration as not required.

LAND DISPUTES IN TRIPURA

615. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) the number of cases of land dispute arising out of settlement of displaced persons which have come to the court of Tripura; and

(b) what steps Government propose to take to check such occurrence?

The Minister of Home Affairs and States (Dr. Katju): (a) 101 cases.

(b) Disputes are mainly due to land survey not having been carried out. Survey and settlement have now been undertaken.

FISHERY DEVELOPMENT

616. Shri Pateria: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an agreement has been drawn up between U.S.A. and Indian Government regarding fishery development in India;

(b) what are the details of the agreement; and

(c) what steps Government are taking for the purchase of the materials and how many experts are being deputed for the task?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Yes.

(b) A copy of the Indo-US Operational Agreement No. 5 on the project for the Expansion and Modernization of Marine Fisheries is laid on the Table of the House. [See Appendix XI, annexure No. 6].

(c) Procurement of equipment will be arranged by the India Supply